



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/297/2021 FIXED	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
2	WP(C)/2295/2021 FIXED	APURBA GHOSE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E SC, G U
3	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
	WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEBA
4	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
6	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB

ADMISSION

7	W.P.(CrI.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
8	WP(C)/390/2020 FIXED	PROTIVA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
9	WA/165/2021 FIXED	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY SC, F C I
	WITH I.A.(Civil)/1379/2021 in WA/165/2021	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
10	WA/189/2021 CAVT. NO. 658/2020	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR
11	WA/198/2021	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
12	WA/199/2021	TRACTORS AND FIRM EQUIPMENT LTD Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
<u>ORDERS</u>				
13	Review.Pet./118/2020 WITH WA 72/2020 (D/O) NOT BY H N K SINGH J	MISS JON MAHANTA Versus THE HEAD OFFICE, THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	PETITIONER IN PERSON	MR SISHIR DUTTA MRS. A GAYAN MR. S DUTTA MR S DUTTA ASSTT.S.G.I.
14	WA/141/2021 FIXED	THE KATHIATOLI SAMABAI SAMITTEE LTD. Versus KHAIRUL ISLAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII MR. M ALOM	GA, ASSAM
15	I.A.(Civil)/855/2021 WITH WP(C)/1147/2021 (D/O), FIXED in WP(C)/1147/2021	RUNU MONI SAIKIA AND ANR. Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR. B PHUKAN MR S AHMED	SC, A G V B
16	I.A.(Civil)/1055/2021 FIXED in WA/157/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA	MR. N UPADHAYAY (R-4) MR. P MAHANTA SC, WATER RESOURCE SC, IRRIGATION
	WITH WA/157/2020	BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. N UPADHAYAY (R-4) SC, IRRIGATION SC, WATER RESOURCE
17	I.A.(Civil)/1464/2021 in WA/6385/2021	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR A DASGUPTA DR. B N GOGOI	GA, ASSAM SC, REVENUE
	WITH WA/6385/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI	

WITH
I.A.(Civil)/8159/2021
(Filing Number)

THE UNION OF INDIA AND 2 ORS.

DR. B N GOGOI

Versus

KSHITISH CHANDRA KARMAKAR AND 9
ORS

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3600/2021	MAHIZUDDIN @ MOFIJ SK @ MAHED ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4757/2021	MD. HANIF ALI Versus THE UNION OF INDIA AND 8 ORS	MR H TALUKDAR MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4758/2021	ANUWAR HUSSAIN @ ANWAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4768/2021	MRIDUL TALUKDAR @ MRIDUL DAS TALUKDAR Versus UNION OF INDIA AND 5 ORS.	MR K BISWAKARMA MS B DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4784/2021	AMAR BISWAS @ AMARENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4800/2021 B/O	NUR MOHAMMAD ALI @ NUR MAHAMMAD SK Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4816/2021	FURKAN ALI Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
8	WP(C)/1809/2017 WITH LCR	MORJINA BIBI Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.B CHAKRABARTTY MS.S ROY	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.

9	WP(C)/4294/2018 WITH LCR, FIXED	KARIMON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/6687/2018 WITH LCR	PALAN BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
11	WP(C)/1494/2019 WITH LCR	KAMALA KHATUN @ KAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/2358/2019 WITH LCR, B/O	OMISA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	PIL/10/2021	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
ORDERS				
14	PIL/64/2019 B/O	BISHAL NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. K MIRA MR S S ISLAM MR. F RAHMAN	GA, ASSAM MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR D SAIKIA SC, REVENUE
15	PIL/23/2020 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR G KHANDLIA MR. A CHOUDHURY MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	GA, ASSAM SC, ED SC, CBI SC, TRANSPORT ASSTT.S.G.I.
16	PIL/20/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S MUNIR MR. S RANA	GA, ASSAM MR H K SARMA SC, J M B
17	WITH PIL/73/2020	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
18	PIL/33/2021 FIXED	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
19	WITH PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
20	WITH PIL/31/2021	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
21	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
22	I.A.(CrI.)/63/2021 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
23	I.A.(CrI.)/184/2021 WITH LCR 5 FILES, FIXED in CrI.A./86/2021 WITH CrI.A./86/2021	.TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
		TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
24	WITH CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(CrI.)/147/2021 in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
25	WITH CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
	WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
HEARING				
26	WP(C)/6054/2017 WITH LCR, FIXED	ABDUL MANNAN Versus THE UNION OF INDIA and 3 ORS	MR.F K R AHMED MR.A RAHMAN	
27	WP(C)/6058/2017 WITH LCR, FIXED	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/7081/2017 WITH LCR 1 FILE, FIXED	MUZAM ALI @ MUZAMMIL HOQUE Versus THE UNION OF INDIA and 10 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-11) ASSTT.S.G.I.(R-1)
29	WP(C)/7084/2017 WITH LCR 4 FILES, FIXED	JAINAL UDDIN @ JAINAL ABDIN Versus THE UNION OF INDIA and 4 ORS	MR. Z HUSSAIN MRS B B AHMED	GA, ASSAM ASSTT.S.G.I.
30	Mat.App./40/2019 CAVT. NO.0546/2019 WITH LCR, B/O	SMTI. BARNALI SARMA Versus SRI PRANJIT SHARMA	MR. S S GOSWAMI	MR. P MAHANTA MR. A K BHUYAN MS. B BHUYAN MS. S KANUNGOE MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. A S ALI MS B BORA MR. S A B KHABIR MR J DAS FOR CAVEATOR
31	WP(C)/5898/2019 WITH LCR, FIXED	JILAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/3376/2020 WITH LCR	SHAMSER MANSURI Versus THE UNION OF INDIA AND 7 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

33	I.A.(CrI.)/236/2021 WITH LCR 1 BUNDLE OUT OF 5(4 BUNDLES ARE IN SECTION), FIXED in CrI.A./245/2018 WITH CrI.A./245/2018	N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D SAIKIA MR P J BORAH	SC, NIA
		N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH I.A.(CrI.)/794/2019 in CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA
34	CrI.A./244/2018 WITH I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JITEN SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
35	CrI.A./253/2018 WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
36	CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1692/2021 FIXED	EUSOB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR S KHOOND (R-7) MR H K NATH (R-7) SC, REVENUE
2	WP(C)/3749/2021 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA MR. D GUPTA	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/3925/2021 FIXED	MUNINDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, REVENUE SC, PWD
4	WP(C)/3973/2021 FIXED	PRATIVA DEKA AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. M DAS	ASSTT.S.G.I.
5	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS Versus ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
6	WP(C)/4114/2021	BHUBAN CH. SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR D K NATH	GA, ASSAM SC, REVENUE
7	WP(C)/4240/2021 FIXED	AQUIB IFTIKHAR@ AKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI MS. A ROY	GA, ASSAM
8	WP(C)/4267/2021 FIXED	NORTH EAST REGION FINSERVICES LIMITED Versus PUNJAB NATIONAL BANK AND 3 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	MS R HALOI (r-1,2,3,4) SC, PNB
9	WP(C)/4488/2021 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, PNRD GA, ASSAM

10	WP(C)/4512/2021 WITH WP(C) 4460/2021 (D/O)	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
11	WP(C)/4626/2021 FIXED	SHAFIQL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
12	WP(C)/4640/2021 FIXED	SMTI. GANGARANI BARO Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/4747/2021 B/O	RAJIB RABHA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DEKA MR H DAS	SC, PNRD
14	WP(C)/4763/2021	JAYRAM SWARGIYARI Versus THE STATE OF ASSAM AND 7 ORS.	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
15	WP(C)/4776/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
16	WP(C)/4777/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
17	WP(C)/4779/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
18	WP(C)/4791/2021	BADAR UDDIN LASKAR Versus THE MANAGING APDCLDIRECTOR AND 3 ORS.	MR. D CHAKRABARTY	SC, APDCL
19	WP(C)/4792/2021	TUTU CHOWDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NF RLY
20	WP(C)/4793/2021	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	SC, RAILWAY
21	WP(C)/4796/2021	DULAL BORA Versus STATE CHIEF INFORMATION COMMISSIONER, ASSAM AND 3 ORS.	MR. P BORAH MS H B BARMAN	GA, ASSAM
22	WP(C)/4801/2021	PARVEZ SULTAN MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	SC, PWD
23	WP(C)/4804/2021 B/O	MANIK DEY Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 4 ORS.	MR. S BANIK A N HUSSAIN	SC, G M D A
24	WP(C)/4805/2021	PRASANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS L CHOUDHURY	SC, IRRIGATION
25	WP(C)/4819/2021	JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
26	WP(C)/4823/2021	SAINA KHATUN @ CHINA KHATUN @ SANIYARA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. R DEKA MR A CHOUDHURY MR M BARMAN S I AKAND	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
27	WP(C)/4824/2021	KALABATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
28	WP(C)/4826/2021	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.

ADMISSION

29	WP(C)/2087/2017 B/O	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
30	WP(C)/812/2018 WITH LCR, FIXED	AJIT BISWAS AND 48 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.
	WITH			
31	WP(C)/1699/2011	BHABANI GOGOI and 9 ORS Versus THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.S DUTTA(R-4) MR.C SHARMA(R-4) ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)
	WITH MC/2816/2011 in WP(C)/1699/2011	THE UNION BANK OF INDIA Versus BHABANI GOGOI and 9 ORS	MR.B BANERJEE MR.M B U AHMED	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI
	WITH			
32	WP(C)/1700/2011	MD. ABUL HUSSAIN MAZUMDAR and 68 ORS Versus THE UNION OF INDIA and ORS	MR.B C DAS MR.M B U AHMED MR.S F CHISTIE	MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A BHARALI
	WITH MC/2822/2011 in WP(C)/1700/2011	THE UNITED BANK OF INDIA Versus MD. ABUL HUSSAIN MAZUMDAR and ORS	MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A PHUKAN MR.A BHARALI	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.
	WITH			
33	WP(C)/3451/2015	MRS. KALYANI NATH, Versus THE UNION OF INDIA and 6 ORS,	MR.M B U AHMED MRS.S BORA	GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.A PHUKAN(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)
	WITH			
34	WP(C)/740/2018	SAKIL AHMED AND 34 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.

35	WITH WP(C)/784/2018	ABDUL SATTAR AND 92 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.
36	WITH WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
37	WP(C)/7516/2019	SANJAY GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
38	WITH WP(C)/7498/2019	PUSPANJALI GOGOI BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
39	WP(C)/4134/2020 CAVT. NO.0419/2020 FIXED	JUBARAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. K N CHOUDHURY, SR. ADV. (PRIVATE RESP.) MS. K CHOUDHURY SC, AFDC FOR CAVEATOR
	WITH I.A.(Civil)/1482/2021 in WP(C)/4134/2020	BALAH CHAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED Versus SRI JUBARAJ DAS AND 3 ORS.	MR. K N CHOUDHURY	MR D DAS
40	WITH WP(C)/3169/2020 CAVT. NO. 0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR S KHOUND MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
ORDERS				
41	Review.Pet./104/2018 WP(C) 978/20147(D/O) ,B/O	THE BODOLAND TERRITORIAL AREAS DISTRICT AND 2 ORS Versus PRASANTA NARZARY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. A KHOUND	MRS. P B HAZARIKA (1)G.A. ASSAM, (2) SC- ELE.EDU, (3) SC-FINANCE. MR K DAS (r-1 to 5)
42	I.A.(Civil)/301/2021 FIXED in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
	WITH WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A

43	I.A.(Civil)/650/2021 in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR A D CHOUDHURY MR A D CHOUDHURY MR. S DEKA	GA, ASSAM MR. R BORPUJARI SC, INDUSTRIES AND COMMERCE SC, PF
	WITH WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. D TUMUNG	MR. N C DAS MR. A DAS (R- 6) MR. R BORPUJARI MR. R BORPUJARI MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. B AHMED MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
	WITH I.A.(Civil)/173/2021 in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA	GA, ASSAM MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
44	WP(C)/2699/2021 FIXED	RAJ KUMAR BAJAJ Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. R J DAS
	WITH WP(C)/7259/2019	M/S. NATIONAL BOARDS LTD. Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. A J DAS MR P DEKA MR. N BORUAH MR G RENGMA	MS N NATH MR. M DUTTA MR. A GANGULY MR. A DUTTA MR. A DHANUKA
46	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
<u>STAY MATTERS</u>				
47	WP(C)/6962/2017	M/S. RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM SC, M A C
48	WP(C)/8508/2019	BIPUL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K KOTOKY MR. N D SARMA MR N BARUAH	SC, CO OP
49	WP(C)/8541/2019	KALPANA BARUWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, REVENUE
50	WP(C)/8641/2019	DHUBRI WHOLESALE CONSUMERS CO- OP. STORES LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
51	WP(C)/8760/2019	A.K. BOILER GODOWN AND SUPPLY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY	GA, ASSAM SC, PCB SC, FOREST
52	WP(C)/5392/2020 FIXED	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3)
	WITH WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI

WITH
I.A.(Civil)/1098/2021
in WP(C)/5427/2020

ASSAM POWER DISTRIBUTION COMPANY SC, APDCL
LIMITED AND 6 ORS.

Versus
NEW TECH STEEL AND ALLOYS PVT. LTD.
AND 3 ORS.

GA, ASSAM
MR D K MISHRA
MR. M MORE

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./154/2021 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
2	Crl.Rev.P./156/2021 FIXED	BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
3	Crl.Rev.P./197/2021 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
4	Crl.Rev.P./198/2021	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 1 ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
5	Crl.Rev.P./200/2021 B/O	SWARUP DUTTA Versus THE UNION OF INDIA	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY MR. D J BARUAH	MR. S C KEYAL SC, NCB
6	Crl.Pet./266/2021 B/O	KRISHNA RAY Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MR. M BERIA MR. K CHOUDHURY MR. M UDDIN	PP, ASSAM
7	Crl.Pet./373/2021	JAFAR ALI MONDAL AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
8	Crl.Pet./468/2021	KAMAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR D R GOGOI MD A A HUSSAIN	PP, ASSAM
9	Crl.Pet./469/2021	GAUTAM BAYAN Versus PRAFULLA BORO AND ANR	MR. R PHUKAN MR. P TALUKDAR MR R BORAH	PP, ASSAM
10	Crl.Pet./470/2021	KHAIRUL ISLAM @ KHAIRUL HOQUE @ KALA KHAIRUL Versus THE STATE OF ASSAM AND ANR.	MR S AHMED MR. T DEURI MS T WAPANGLA	PP, ASSAM

11	Crl.Pet./471/2021	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
12	Crl.Pet./472/2021 B/O	DHARMESWAR ROY @ JITU ROY Versus THE STATE OF ASSAM AND ANR	MR. T HUSSAIN	PP, ASSAM
13	Crl.Pet./473/2021 B/O	DHARMESWAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. T HUSSAIN	PP, ASSAM
ADMISSION				
14	Crl.Pet./807/2014	MD. TASLIM ARIF Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.B BORA(R-2) MR.A BARUA(R-2) PP, ASSAM
WITH				
15	Crl.Pet./806/2014	MD. TASLIM ARIF Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.B BORA(R-2) MR.A BARUAR-2 PP, ASSAM
16	Crl.Rev.P./216/2018 B/O	KANGKAN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. A TALUKDAR MR. K K KALITA MR. K MEDHI MR. B R DAS MR. C TALUKDAR	PP, ASSAM
17	Crl.Rev.P./4/2021 FIXED	DR. MRIGEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
WITH				
18	AB/245/2020	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
ORDERS				
19	Crl.Rev.P./178/2021 FIXED	MD. HAMID KHAN Versus THE UNION OF INDIA	MR. A M AHMED MR. A AHMED MS R DEKA	SC, NCB
20	I.A.(Crl.)/205/2021 B/O in Crl.Rev.P./2452/2021	SMT. MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR	MRS M D CHOWDHURY MS. R K SAINI	MR H DAS R BORUAH
WITH				
	Crl.Rev.P./2452/2021 (Filing Number)	MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR (F)	MRS M D CHOWDHURY	
21	Crl.Pet./430/2021 FIXED	VIKRAM KUMAR SINGH AND ANR Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
HEARING				
22	Crl.Pet./977/2019 P/H, LCR 2 FILES, FIXED	PANKAJ DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
23	Crl.Rev.P./228/2018 WITH LCR 6 FILES, FIXED	SRI RAKTIM SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MS. M B BARUAH (Legal Aid Counsel) PP, ASSAM
24	Crl.Rev.P./397/2018 WITH LCR 2 FILES	PANKAJ RABHA Versus BHABANI BORO	MR. M U MAHMUD MR. M ALI MR. S ISLAM MS K GOGOI MS. R AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
25	Crl.Rev.P./163/2020 WITH LCR 4 FILES	SAMIRAN NESSA Versus AYNAL HOQUE	MR. A ROSHID MS. M R DEVI	MR. M A SHEIKH K U AHMED MS F INTAZ

26	Crl.Rev.P./218/2020 WITH LCR 1 FILE, FIXED	SATISH DEKA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM
27	Crl.Pet./200/2021 WITH LCR 1 FILE	MD. TULA MIYA @ TULA ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	MR A ALI (R-2) PP, ASSAM
STAY MATTERS				
28	Crl.Pet./1006/2016 WITH LCR 3 FILES	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
29	Crl.Pet./344/2017 WITH LCR 1 FILE, OFFICE NOTE	ARVIND KEJRIWAL Versus THE STATE OF ASSAM and ANR.	DR.B AHMED MR H I CHOUDHURY MR.D DAS MR.A U AHMED	PP, ASSAM
30	Crl.Pet./381/2018 B/O	BIPLAB KUMAR BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR A RASHID	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
31	Crl.Pet./66/2020 B/O	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. A K AHMED
32	Crl.Pet./411/2021 FIXED	MEGHAN KUMAR Versus	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	MR. A K GUPTA MR. R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3181/2020 B/O	PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
MOTION				
2	Cont.Cas(C)/331/2021	MUNINDRA RAJBONGSHI Versus PHANINDRA JIDUNG	MR. S CHOWDHURY	
3	WP(C)/1964/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4572/2021	RUMENA TASLIM Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	SC, ELEM. EDU
5	WP(C)/4578/2021	PRASHANNA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4580/2021	PHUKAN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR B BURAGOHAİN MS. S GOGOI MR J P KACHARI	SC, ELEM. EDU
7	WP(C)/4676/2021	APARNA MISHRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4678/2021	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4680/2021	ANGURI BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM

10	WP(C)/4681/2021	FORHANA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
11	WP(C)/4685/2021	ZAHIRUL HASSAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH MS. R DEVI	SC, ELEM. EDU
12	WP(C)/4688/2021	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4692/2021	MIRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K SHARMA MS. M LAHKAR	SC, SEC. EDU. SC, SEBA
14	WP(C)/4694/2021	PREMADA KALITA AND 19 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, BTC SC, FINANCE
15	WP(C)/4721/2021	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
16	WP(C)/4782/2021	KISHOR JENA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4783/2021	KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K GOSWAMI MS. A TALUKDAR	SC, SEC. EDU.
18	WP(C)/4788/2021	NIJWM BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DAIMARY MS. S DOLEY	SC, ELEM. EDU
19	WP(C)/4790/2021	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
20	I.A.(Civil)/1393/2021 B/O in WP(C)/1202/2020 WITH WP(C)/1202/2020	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA	GA, ASSAM
		MOSTAQUE MD. MORSHEDUR HASSAN Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU MR. S MUKTAR(R3 AND R4)
<u>ADMISSION</u>				
21	WP(C)/5119/2020 B/O	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
22	MACApp./207/2021 WITH I.A.(Civil)/1449/2021 in MACApp./207/2021	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI KHIRADA DEVI AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
		SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI KHIRADA DEVI AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
23	MACApp./209/2021	RAJU CHANGMAI AND 3 ORS Versus MD ALI HUSSAIN AND 2 ORS	MR. A R AGARWALA MR A AGARWALA	
24	MACApp./210/2021 WITH I.A.(Civil)/1459/2021 in MACApp./210/2021	ORIENTAL INSURANCE COMPANY LTD Versus RANA DEY AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
		ORIENTAL INSURANCE COMPANY LTD Versus RANA DEY AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

25	MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD Versus DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1460/2021 in MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD Versus DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
26	WP(C)/2155/2021 B/O	BAHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR J ABEDIN MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, SSA SC, FINANCE
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
27	RSA/88/2021	ANIL KUNDALIYA Versus SMTI LALRAMMAWII	MR. B D GOSWAMI MR. R SARMA MS H DEKA	
	WITH I.A.(Civil)/1467/2021 in RSA/88/2021	ANIL KUNDALIYA Versus SMTI. LALRAMMAWII	MR. B D GOSWAMI MR. R SARMA MS H DEKA	
28	RSA/89/2021	MD. BHOLA SK. AND 3 ORS. Versus MD. SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
	WITH I.A.(Civil)/1472/2021 in RSA/89/2021	BHOLA SK. AND 3 ORS. Versus SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
		<u>ORDERS</u>		
29	Cont.Cas(C)/52/2020 B/O	BHARAT CH. DAS Versus PREETOM SAIKIA AND 3 ORS.	MR. K MUNIR MR. P K MUNIR	MR. D SAIKIA MS. D MUSAHARY
30	Cont.Cas(C)/497/2020	RAMESH CHANDRA ROY Versus PREETOM SAIKIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. D SAIKIA MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH MR. B GOGOI MS. N PHUKAN MS. N PHUKAN MR A CHALIHA
31	Cont.Cas(C)/507/2020	ANWAR HUSSAIN MAZUMDER Versus PRITAM SAIKIA AND 2 ORS	MR. M DUTTA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANIAR MR. B GOGOI MR A CHALIHA MS. S KONWAR
		<u>HEARING</u>		
32	WP(C)/113/2015 BY SLIP, WP(C)/2474/2014 (D/O)	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH

	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
33	WITH WP(C)/1044/2014	MD. NUR SHAHED ALI and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	GA, ASSAM SC, EDU
34	WITH WP(C)/2475/2014	MRS. JOYNAB KHATUN and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.S HOQUE	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MR.S CHOUDHURY MR.R SALOI MS.P KHOUND MS.S BARUA MRS.J M KONWAR SC, EDU
	WITH MC/1867/2014 in WP(C)/2475/2014	MD NUR SHAHED ALI Versus MRS. JOYNAB KHATUN and 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.M K CHOUDHURY MR.N BARUAH MR.S HOQUE SC, EDU
	WITH I.A.(Civil)/494/2018 in WP(C)/2475/2014	TAPAN BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAQUE	SC, HIGHER EDU
35	WITH WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
36	WITH WP(C)/3652/2014	MD. NUR SHAHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. A R SIKDAR MR S HOQUE MD A ALI SC, EDU
37	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MS.B BARUAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
38	WITH WP(C)/6818/2014	MRS. JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.S HOQUE	MR.B D KONWAR MS.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR SC, HIGHER EDUCATION
39	WITH WP(C)/5958/2015	NUR SHAHED ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	SC, HIGHER EDUCATION

40	WITH WP(C)/2124/2016	MD. NUR SHAHED ALI Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR. B C DAS MR J H SAIKIA SC, HIGHER EDUCATION
41	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
42	WP(C)/1130/2016	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
<u>STAY MATTERS</u>				
43	WP(C)/8963/2019	TRANS INDIA DEVELOOPERS LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
44	WP(C)/9408/2019	SONESWAR HALOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. K M HALOI MR. B DAS	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4756/2021	CHINMAY DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ	GA, ASSAM SC, REVENUE
2	WP(C)/4762/2021	RAKESH MEDHI Versus THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
3	WP(C)/4766/2021	PANKAJ KR. BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS T WAPANGLA MR. K AHMED	GA, ASSAM SC, REVENUE
4	WP(C)/4767/2021	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
5	WP(C)/4769/2021	PUJA HARIJAN AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	ASSTT.S.G.I.
6	WP(C)/4771/2021	PANKAJ DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA Y SULTANA	ASSTT.S.G.I.
7	WP(C)/4773/2021	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM
8	WP(C)/4798/2021	RATAN AIMOL Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
9	WP(C)/4802/2021	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MS N BEGUM MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, HEALTH

10	WP(C)/4803/2021	SUKDEV DAS Versus THE UNION OF INDIA AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MS K KALITA	SC, NF RLY
11	WP(C)/4806/2021 B/O	ADITI BARMAN Versus THE ASSAM STATE HOUSING BORAD AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	
12	WP(C)/4807/2021	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM
13	WP(C)/4809/2021	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. M H SAIKIA	SC, AG SC. WATER RESOURCE DEPTT.
14	WP(C)/4811/2021	AJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	GA, ASSAM SC, HEALTH
15	WP(C)/4812/2021	SASHI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D K ROY MS. I KAKATI	SC, FINANCE
16	WP(C)/4814/2021	BABITA BARKAKOTI Versus THE UNION OF INDIA AND 4 ORS.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4817/2021	JITENDRA SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
18	WP(C)/4820/2021	MITHUN PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG	GA, ASSAM SC, EDU
19	WP(C)/4821/2021	MANIK PATRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION
20	WP(C)/4825/2021	HELEN AMAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
21	WP(C)/4827/2021	DHANJIT KUMAR DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	SC, AG SC, BTC SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/2201/2020 in WP(C)/4246/2020	THE DIRECTOR OF SOCIAL WELFARE AND 2 ORS Versus KULDEEP BURAGOHAIN AND 2 ORS	MR. L MOHAN	GA, ASSAM MR. R MAZUMDAR
	WITH WP(C)/4246/2020 CAVT. NO. 0599/2020	KULDEEP BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR D KALITA	GA, ASSAM MR. L MOHAN FOR CAVEATOR
<u>ADMISSION</u>				
23	WP(C)/60/2021 FIXED	DIGANTA HAZARIKA FORCE NO. 045221476 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
<u>HEARING</u>				
24	WP(C)/89/2014 B/O	DR. VIVEK PALIWAL Versus THE UNION OF INDIA and 9 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.M BHAGABATI MR.S C KEYAL ASSTT.S.G.I.
25	WP(C)/1710/2017 FIXED	GUNAJAY CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.S K DAS MR R KARIM	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MS. M BHATTACHARJEE (R 4)

26	WP(C)/2996/2018 FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
	WITH			
27	WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
28	WP(C)/314/2019 FIXED	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
29	WP(C)/639/2019 FIXED	MITHUN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
30	WP(C)/5488/2019 FIXED	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
	WITH			
31	WP(C)/6524/2018	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
<u>STAY MATTERS</u>				
32	WP(C)/2139/2015	PURNANANDA KOCH Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY GA, ASSAM(R1) MR. S SARMA MR. R M DEKA MR. T K BHUYAN MR. S K DEKA MR. D J DAS MR. B J TALUKDAR, SC, REVENUE MR. A GAUTAM
33	WP(C)/4071/2018	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R MOMTAZ MR. A I UDDIN	GA, ASSAM MS. A DEVI (R6) MR. N GOSWAMI
34	WP(C)/5534/2018	BAPPI SARKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR P S DEKA SC, REVENUE
35	I.A.(Civil)/2885/2019 WITH WP(C) 4828/2013 (D/O) in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
	WITH WP(C)/4617/2019	RUNUMA BEGAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
	WITH			
36	Review.Pet./41/2020	THE DIRECTOR OF SOCIAL WELFARE, ASSAM Versus HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
37	WP(C)/3293/2019	BHABANI DEVI SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MISS A CHETIA	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA MR. T CHAKRABORTY
38	WP(C)/7061/2019	KAMAL KR. SARMA AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM SC, APSC
39	WP(C)/9258/2019	JAGODA RANJAN DEB AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2343/2021	AZMAL HAQUE Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
2	Bail Appln./2346/2021	AMAN DAS Versus THE STATE OF ASSAM	MR. S ALI MR D DEKA	PP, ASSAM
3	Bail Appln./2349/2021	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
4	Bail Appln./2351/2021	NURUL AMIN Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	Bail Appln./2352/2021	DINESH SARKAR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
6	Bail Appln./2360/2021	MUSST. RABIA BEGUM Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
7	Bail Appln./2361/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
8	Bail Appln./2363/2021	FOYZUL HOQUE @ MD. FOIJUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
9	Bail Appln./2366/2021	PHANIDHAR MAJUMDAR Versus THE STATE OF ASSAM	MR. C S RAY MR. S SENGUPTA MS. P BORGHAIN	PP, ASSAM
10	Bail Appln./2371/2021	SAHIL SHAH @ MD. SAHIL SAH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	Bail Appln./2375/2021	MD. SHAHJAMAL ALI @ CHAHJAMAL ALI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

12	Bail Appln./2376/2021	AZIDUL ISLAM @ AJIDUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
13	Bail Appln./2379/2021	DANESH ALI Versus THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
MOTION				
14	AB/2776/2021 FIXED	BANDANA DAS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
15	AB/2782/2021 B/O	BABLU ALI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
16	AB/2803/2021	ABUL KALAM AND 7 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
17	AB/2804/2021	BAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
18	AB/2805/2021	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
19	AB/2808/2021	BILLION NARZARY @ BHILUN NARZARY Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
20	AB/2809/2021	RUMAN UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
21	AB/2810/2021	NISHI CHAKRABORTY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
22	AB/2813/2021	MD JAHAN UDDIN BEPARI @ JAHAN ALI MUNSHI AND 7 ORS. Versus THE STATE OF ASSAM	MR. P KATAKI MR D CHAKRABORTY	PP, ASSAM
23	AB/2817/2021	ROHIMA BIBI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
24	AB/2818/2021	BISNU TERON Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
25	AB/2820/2021 B/O	DEEP PATGIRI AND ANR. Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
26	AB/2822/2021	SOMED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
27	AB/2823/2021	YASIN AHMED @ MD. YASIN ALI Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
28	AB/2824/2021 B/O	SALEH AHMED AND ANR. Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
29	AB/2826/2021	SUMAN MANDAL @ ASIT KUMAR MANDAL AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
30	AB/2831/2021	MUKUNDA HANDIQUE @ MUKUNDRA HANDIQUE Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM

31	AB/2834/2021	ASHOK DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	PP, ASSAM
32	AB/2835/2021	DULAL UDDIN Versus THE STATE OF ASSAM	MR. A SARMA MR H KALITA	PP, ASSAM
33	AB/2838/2021	NURUL AMIN @ MD. LULU AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
34	AB/2846/2021	FOKRUL ALOM BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
35	AB/2847/2021	NAYANMANI DAS Versus THE STATE OF ASSAM	MR. D HAZARIKA MR B SHARMA	PP, ASSAM

BAIL HEARING (BA)

36	Bail Appln./610/2021 FIXED	MD. JEHERUL ALI @ JEHERUL HAQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
37	Bail Appln./1831/2021 FIXED	TARAB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
38	Bail Appln./1835/2021 FIXED	NURJAHAN BIBI AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
39	Bail Appln./1954/2021 FIXED	BASANTA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
40	WITH Bail Appln./1953/2021	FULESWARI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
41	Bail Appln./1996/2021 FIXED	NOZIMUDDIN @ NOZIBAR ALI AND ANR. Versus THE STATE OF ASSAM	MS. M MALLIK MS. M BORAH MR. B HUSSAIN	PP, ASSAM
42	WITH AB/1985/2021	SHAHID ALI @ SHAHID DEWANI Versus THE STATE OF ASSAM	MR Z HUSSAIN MRS B B AHMED	PP, ASSAM
43	Bail Appln./2064/2021 FIXED	JOYATON NESSA Versus THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
44	Bail Appln./2095/2021 FIXED	RAJIB BISWAS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
45	Bail Appln./2205/2021 FIXED	MD. SAMSUDDIN AND ANR. Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
46	Bail Appln./2208/2021 FIXED	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
47	Bail Appln./2267/2021 FIXED	GAUTAM SONOWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI	PP, ASSAM
48	Bail Appln./2335/2021 FIXED	ABDUL HANNAN ALI @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

BAIL HEARING

49	AB/970/2021	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
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50	AB/972/2021	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. B M CHOUDHURY MR. U CHOUDHURY MR. M A CHOUDHURY	MR B CHANDA PP, ASSAM
51	AB/978/2021	HAMID ALI SK AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
52	AB/982/2021	BHABESH SARMAH Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
53	AB/1001/2021	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
54	AB/1019/2021	NILOTPAL SONOWAL @ NIROTPAL SONOWAL @ LOKAI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
55	AB/1051/2021	SMT PORI HAZARIKA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
56	AB/1071/2021	RAJIBUL HOQUE @ RAJIBUL ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
57	AB/1112/2021	DILBAHAR @ DILBAR SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
58	AB/1186/2021	MAHIR UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
59	AB/1238/2021	ABDUL KARIM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
60	AB/1265/2021	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
61	AB/1439/2021	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
62	AB/1508/2021	IMAN HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
63	AB/1546/2021	SRI ARINDOM CHAKRABORTY Versus THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM
64	AB/1930/2021	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
65	AB/1949/2021	SABUL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
66	AB/1990/2021	DULAL BORAH Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
67	AB/2172/2021	LOKMAN ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
68	AB/2186/2021	MASUQUE AHMED Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
69	AB/2288/2021	MOIMUL HOQUE MAZUMDER @ ALOM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM

70	AB/2316/2021	RAHEZUL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
71	AB/2422/2021	ABDUL MOTALEB AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD. A MANNAN	PP, ASSAM

ORDERS

72	I.A.(CrI.)/353/2021 in AB/2351/2021	UJJAL BORGHAIN Versus THE STATE OF ASSAM	MR F KHAN MS B BARMAN	PP, ASSAM
	WITH AB/2351/2021	UJJAL BORGHAIN Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

STAY MATTERS

73	CrI.Pet./490/2020	DEBAJIT KUMAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1127/2021	NITUL BOSUMATARY Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR. P M KALITA	PP, ASSAM
2	Bail Appln./2309/2021 FIXED	PRADUM CHAUHAN Versus THE STATE OF ASSAM	MR. B PRASAD MR K K KALITA	PP, ASSAM
3	Bail Appln./2317/2021 FIXED	NEERAJ BAJORIA AND ANR Versus UNION OF INDIA	MR N DUTTA MR A ATREYA MR. S K AGARWAL	SC, GST
4	Bail Appln./2381/2021	VIKAS BANSAL Versus THE UNION OF INDIA	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS S PATOWARY	SC, GST
5	Bail Appln./2382/2021	NILIMA BORO Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
6	Bail Appln./2384/2021	MAINUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
7	Bail Appln./2385/2021	HEMANTA HANDEQUE Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. B P SINHA	PP, ASSAM
8	Bail Appln./2386/2021	IDRISH ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
9	Bail Appln./2387/2021	TRILU @ TRILUSON SAIKIA Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
10	Bail Appln./2389/2021	ABDUL SABUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM

11	Bail Appln./2392/2021	JYOTIREKAHA DAS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	PP, ASSAM
12	Bail Appln./2393/2021	MAHIMUDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
MOTION				
13	AB/2833/2021	NAZRUL ISLAM AND 9 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
14	AB/2840/2021	DAUKAN NATH @ SRI JOWKAN NATH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
15	AB/2841/2021	AKTARUL ISLAM @ AKTARUL HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
16	AB/2842/2021	IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	AB/2843/2021	RANA SINGHA Versus THE STATE OF ASSAM AND ANR.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	PP, ASSAM
18	AB/2855/2021	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
19	AB/2857/2021	MD. FULCHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
20	AB/2859/2021	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. S ISLAM	PP, ASSAM
21	AB/2861/2021	SUKUR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
ADMISSION				
22	CrI.A./149/2021	TAPAN KUMAR SEAL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR M I NEOG MR B TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/365/2021 in CrI.A./149/2021	TAPAN KUMAR SEAL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR M I NEOG MR B TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./60/2021 SCANNED COPY OF CASE RECORD	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
24	Bail Appln./1357/2021 FIXED	LAKHYA JYOTI BORDOLOI Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY	PP, ASSAM
25	Bail Appln./1707/2021 SCANNED COPY OF CASE DIARY, FIXED	RATNESH KUMAR Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
26	Bail Appln./1860/2021 SCANNED COPY OF CASE RECORD	MANIK SARKAR Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	SC, DRI
27	Bail Appln./1881/2021 FIXED	RIAJUL ALI @ MD. RIAJUL ALI Versus THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI

28	Bail Appln./1896/2021 WITH SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	JONSING ENGTI KATHAR @ JACKSON KATHAR @ JACKSON KRAMSA Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
29	Bail Appln./1939/2021 SCANNED COPY OF CASE DIARY, FIXED	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
30	Bail Appln./2101/2021 FIXED	ABDULLAH HUSSAIN @ ABDULLAH HOQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
31	Bail Appln./2104/2021 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
32	Bail Appln./2105/2021 FIXED	UDIP DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
33	Bail Appln./2109/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	RAJAT RABHA Versus THE STATE OF ASSAM	MR K K BHATTACHARYYA	PP, ASSAM
34	Bail Appln./2197/2021 FIXED	TUNTUN RAJAK @ TUNTUN BAITHA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM

BAIL HEARING

35	AB/155/2021 FIXED	CHEKANDAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
36	AB/2542/2021 FIXED	TIKEN DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
37	AB/2545/2021 FIXED	MD. RAFIK ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
38	AB/2547/2021 FIXED	MONOWAR MONDAL @ ALI Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
39	AB/2558/2021 FIXED	NOBEJUDDIN SEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
40	AB/2564/2021 FIXED	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
41	AB/2593/2021 FIXED	JAHIRUL SIKDAR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
42	AB/2612/2021 FIXED	AZAD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
43	AB/2643/2021 FIXED	MILAN JYOTI KALITA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
44	AB/2672/2021 FIXED	GULJAR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

ORDERS

45	CrI.L.P./17/2020 WITH OFFICE NOTE in CrI.A./953/2020 WITH CrI.A./953/2020 (Filing Number)	SRI TEJPAL SINGH Versus SRI KARAN SINGH SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	
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46	WITH CrI.A./957/2020 (Filing Number)	SRI TEJPAL SINGH Versus SRI KARAN SINGH		
	WITH CrI.L.P./18/2020	SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA
47	CrI.L.P./22/2020 WITH OFFICE NOTE in CrI.A./2111/2020	SRI NAYAN JYOTI SARMAH Versus THE STATE OF ASSAM AND ANR	MR D K ROY MS. I KAKATI MR. S N KRISHNATRAYA MS B BARUAH	MR. R K TALUKDAR (R-2) PP, ASSAM
	WITH CrI.A./2111/2020 (Filing Number)	MR. NAYAN JYOTI SARMAH Versus THE STATE OF ASSAM AND ANR		
48	CrI.L.P./34/2020 LCR 2 FILES in CrI.A./11824/2019	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV MR. D K BORAH	PP, ASSAM
	WITH CrI.A./11824/2019 (Filing Number)	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV	
49	I.A.(CrI.)/153/2020 in CrI.A./10062/2019	SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
	WITH CrI.A./10062/2019 (Filing Number)	SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR		
	WITH I.A.(CrI.)/10063/2019 (Filing Number)	SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR		
50	I.A.(CrI.)/207/2021 WITH LCR 1 OUT OF 3 BUNDLES(2 BUNDLES ARE IN SECTION) in CrI.A./100/2019	ANIL KUMAR KUNJ Versus CBI AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY	SC, CBI
	WITH CrI.A./100/2019	SRI ANIL KUMAR KUNJ Versus CBI AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. Y S PHOM	SC, CBI
51	I.A.(CrI.)/334/2021 WITH LCR 4 FILES in CrI.A./150/2020	SANGEETA DEBVERMA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
	WITH CrI.A./150/2020	SANGEETA DEBVERMA Versus THE STATE OF ASSAM	MR. M K DAS MR. R KAMAN	PP, ASSAM
HEARING				
52	MFA/124/2011 WITH LCR	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
53	MFA/24/2012 WITH LCR	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD. UNIT-II,	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/712/2012 in MFA/24/2012	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD.	MSB DEVI MR.N K DAS MS.R R BORAH	

54	Crl.Rev.P./234/2020 FIXED	BULBULI SAIKIA Versus JADAV SAIKIA	MR. A DUTTA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
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STAY MATTERS

55	Crl.Pet./750/2018	KANDARPA PAUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. K N SHARMA	PP, ASSAM
56	Crl.Pet./1123/2018	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
57	Crl.Pet./1159/2018	SUMAN ALI Versus THE STATE OF ASSAM AND ANR.	MS G DEKA MS M DEB	MS. R GOSWAMI (R2) PP, ASSAM
58	Crl.Pet./1208/2018 WITH LCR 1 FILE	NIPEN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/4210/2018 in WP(C)/1266/2018	ANANTA BORA AND 9 ORS. Versus KHARGESWAR CHANGMAI AND 3 ORS.	MR. N BARUAH MR. S DAS	MR A SARMA MR. K KALITA
	WITH WP(C)/1266/2018	KHAGESWAR CHANGMAI AND 3 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
ADMISSION				
2	WP(C)/1513/2015 FIXED	BOGIRAM PANGING Versus THE STATE OF ASSAM AND 6 ORS	MR.A C SARMA MR.B HALDAR	GA, ASSAM MR.P K KALITA(R-5&7) MR.N DAS(R-5&7) MR.K R BOROOAHR-5and7
3	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM
4	WP(C)/1527/2017	PRASANTA GAYAN Versus THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MS.S CHUTIA(SC, WATER RESOURCE DEPARTMENT) MR.C CHAKRAVARTY(R-8) MR.S BORTHAKUR(R-8) MS.S KAKATI(R-8)

5	WP(C)/3585/2018 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
6	WP(C)/7942/2018	AYNAL HOQUE AND 36 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM SC, REVENUE
7	WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
8	WP(C)/4665/2019	PARASMONI BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G CHOUDHURY N JOSHI MS. S KAUSHIK	MS. M SARMAH (R7) GA, ASSAM MS D BORGHAIN (R7) SC, APDCL MR. P P DUTTA MR. P GOHAIN (R7) MR. A BORUA MR T GOGOI MS M BORAH (R7)
9	WP(C)/5196/2019	SAJAN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM G UDDIN SC, REVENUE
10	WP(C)/7355/2019 FIXED	DURGESWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/7399/2019 FIXED	YOUSUF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/7486/2019	SONJONI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ASSAM SC, FOREST
13	WP(C)/7627/2019 CAVT. NO.1068/2019 FIXED	BONTI SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR B D KONWAR MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY MR P NAYAK ASSTT.S.G.I. SC, HEALTH FOR CAVEATOR
	WITH			
14	WP(C)/7614/2019	SUSANTA KUMAR SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	MR. S S ROY ASSTT.S.G.I. SC, HEALTH SC, AIDC
	WITH			
15	WP(C)/7624/2019 CAVT. NO. 1068/2019	MINTU RONGPY Versus THE UNION OF INDIA AND 4 ORS	MR B D KONWAR MR H K DAS MR. U PATHAK MR. D J DAS MR J SINGH	MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR
	WITH			
16	WP(C)/7629/2019 CAVT. NO. 1068/2019	APURBA KUMAR KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. B C DAS MR B D KONWAR MR M J QUADIR MR. K MIRA MR. F RAHMAN	MR. S S ROY MR J SINGH ASSTT.S.G.I. FOR CAVEATOR MR. P NAIK SC, HEALTH

17	WITH WP(C)/7630/2019 CAVT. NO. 1068/2019	RINI NATH BORAH Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH SC, AIDC
18	WP(C)/9227/2019 FIXED	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MS. K PHUKAN	MR. D. GOGOI, SC, FOREST DEPTT. SC, PWD MS. D.D. BARMAN, GA
19	WITH WP(C)/3609/2017	DIGANTA MADHAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.J PATOWARI	GA, ASSAM
20	WITH WP(C)/2126/2019	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, FINANCE
21	WITH WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM
	WITH I.A.(Civil)/1056/2020 in WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J SARMAH	SC, PWD
22	WITH WP(C)/6686/2019	DEBOJIT DEB Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
23	WITH WP(C)/9236/2019	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MS. J RONGPIPI	SC, PWD MS. D.D. BARMAN, GA
24	WITH WP(C)/429/2020	JAYANTI CONTRACTORS AND ENGINEERS LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. I KALITA MR. D J DAS	SC, PWD
25	WITH WP(C)/3926/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
26	WITH WP(C)/4146/2020	M/S. SHASS ENGINEERS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
27	WITH WP(C)/4254/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
28	WITH WP(C)/4271/2020	M/S RANA CONSTRUCTION AND ENGINEER PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
29	WITH WP(C)/4280/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
30	WITH WP(C)/1884/2021	SAMIN PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD

31	WP(C)/3276/2020 FIXED	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
	WITH			
32	WP(C)/7365/2019	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
33	WP(C)/4004/2020	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
34	WP(C)/4235/2020 FIXED	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
35	WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
	I.A.(Civil)/932/2019 in WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
36	WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
37	WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
38	WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
39	WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
40	WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH			
41	WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
42	WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
	WITH			
43	WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
44	WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
45	WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU

46	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
47	WITH WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
48	WITH WP(C)/5268/2020	ZUHAIH AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
49	WP(C)/5118/2020	RAMA KANTA PAUL Versus THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, AFDC
50	WP(C)/239/2021	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN
51	WP(C)/393/2021 FIXED	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
52	WITH WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
53	WITH WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
54	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI

ORDERS

56	WP(C)/413/2014 WITH OFFICE NOTE WP(C) 2323/2014 (D/O)	SMTI RITAMONI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
57	Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
58	WP(C)/7716/2019 B/O	SWARUP KHERSA Versus THE CHIEF EXECUTIVE MEMBER, N.C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR. B BARUAH MS M DEKA MS S HASNU	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI SC, NCHAC
59	WP(C)/596/2020	ABINASH CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM MR S SARMA (R 2-4) MR. J DEKA MR. T K BHUYAN (R 2-4) MR. A GAUTAM
60	WP(C)/5069/2020	ACHYUT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM
61	Review.Pet./79/2021 WP(C)/66/2019 (Disposed)	SANATAN NATH Versus INDIAN OIL CORPORATION AND 2 ORS.	MR. N K KALITA MR D DEKA	SC, I O C
62	Cont.Cas(C)/94/2021 B/O	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR Versus MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	
63	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
64	WP(C)/1842/2021 FIXED	M/S NEW MALAMATI TEA ESTATE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. D GOGOI ASSTT.S.G.I.
65	WP(C)/3454/2021 FIXED	GOLLO TUKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	GA, ASSAM
66	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM SC, AGRI. DEPARTMENT SC, GMC
HEARING				
67	WP(C)/3428/2014 WITH LCR, FIXED	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE

68	WP(C)/697/2015 FIXED	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. J RAHMAN MR R ISLAM	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)
69	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
<u>STAY MATTERS</u>				
70	WP(C)/6808/2018	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
71	WP(C)/8522/2019	ROFIQUEL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MR. A F N U MOLLAH MR. M K HUSSAIN MD H R AHMED MR K U AHMED	MR H R A CHOUDHURY GA, ASSAM MR. A M AHMED
	WITH I.A.(Civil)/673/2020 in WP(C)/8522/2019	THE CHAIRMAN Versus ROFIQUEL ISLAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED	MR K K MAHANTA MR. A F N U MOLLAH GA, ASSAM
72	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
	WITH			
73	WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH			
74	WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
	WITH			
75	WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
76	WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
77	WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
	WITH			
78	WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
	WITH			
79	WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	WITH			
80	WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.

Versus
THE STATE OF ASSAM AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/88/2021 B/O	KAMAKHYA PRASAD AGARWALA AND 8 ORS Versus PREM CHAND GANDHI	MR. A K DAS MS P AGARWAL	
ADMISSION				
2	CRP(I/O)/99/2017 FIXED WITH I.A.(Civil)/1487/2021 in CRP(I/O)/99/2017	DASARATH PRASAD Versus SAYEDA RUBIA BEGUM ABDUS SATTAR Versus DASARATH PRASAD	MR.A GANGULY MR.A DUTTA MR. A SATTAR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR. A GANGULY
3	CRP/35/2019 WITH LCR, FIXED WITH I.A.(Civil)/1453/2020 in CRP/35/2019 WITH I.A.(Civil)/2113/2020 in CRP/35/2019 WITH	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR. IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND ANR. MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MS. R CHOUDHURY MS. S S ZIA MR. B D DEKA MS. S S ZIA MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR A D CHOUDHURY (R1) MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1) MR. B D DEKA MR. M DAS N CHAUDHURY MR. R A CHOUDHURY
4	CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA

	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2119/2020 in CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
5	Arb.A./7/2021 CAVT. NO.04722/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., Versus MITRAJYOTI DEKA AND 4 ORS.	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1258/2021 in Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1259/2021 in Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
6	Arb.A./8/2021 CAVT. NO.04712/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1260/2021 in Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1261/2021 in Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD Versus MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	FOR CAVEATOR
7	CRP/13/2021 FIXED	ABDUR REZZAK AND 9 ORS Versus HABIYA BEGUM	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR H K SARMA	MR. M KHAN MR. J RAHMAN MR R ISLAM
8	MFA/127/2021	M/S MEGHALAYA CEMENTS LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
9	MFA/128/2021	M/S SABNAM COAL SUPPLIERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
10	MFA/129/2021	NATIONAL INSURANCE COMPANY LTD. Versus TINKU SAIKIA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1434/2021 in MFA/129/2021	NATIONAL INSURANCE COMPANY LTD. Versus TINKU SAIKIA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
11	MFA/130/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/132/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT.LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
13	MFA/133/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

14	MFA/134/2021	M/S R. K. JAIN AND SONS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	MFA/135/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
16	MFA/136/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
17	MFA/137/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
18	RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
	WITH I.A.(Civil)/1529/2019 in RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR B PUSHILAL FOR CAVEATOR
19	SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	
	WITH I.A.(Civil)/980/2021 in SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	
<u>ORDERS</u>				
20	CRP/229/2014	MRS. NAJMA AHMED Versus MRS. INDIRA SINGH MAJUMDAR	MS.A K CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	
21	CRP/127/2015	MD. INSAN ALI and 8 ORS Versus MD. PHULU MIAH and ANR.	MR.D SARMAH(P-1 to 9) MRS.B DAS MS.M GOGOI MR.J ALI MRA UPADHYAY(P-1 to 9) MS.T BORA(P-1 to 9) MR.P UPADHYAY(P-1 to 9) MS.P SAIKIA	
22	SAO/13/2016	SRI DULAL DAS Versus ON THE DEATH OF AMULYA CHANDRA GOSWAMI HIS LEGAL HEIRS SMTI SABITA GOSWAMI WIFE and 7 ORS	MR.Z MUKIT MR.A SATTAR	MR.A DHAR(R- 1(i)- 1(iii),4,5&6)(R-7) MS.C DASR- 1i- 1iii,4,5and6R-7 MRK K DAS(R- 1(i)- 1(iii),4,5&6)(R-7) MRS. M BORAH MRS. M BORAH MR S HAZARIKA MR S HAZARIKA
23	I.A.(Civil)/3014/2017 IN CRP(I/O)/86/2015(D/O) in CRP(I/O)/86/2015	JOYPRAKASH PRASAD Versus MRS. SILME D. ARENG	MR.M K BORO	
24	Tr.P.(C)./58/2019 B/O	ANUSHRITA DEV Versus SAPTARSHIBRATA ROY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MS. K MALAKAR MR. A BHATTACHARYA MR. M K BORAH MR. A BHATTACHARJEE MS. K TALUKDAR

25	Tr.P.(C)/91/2019	ANJAN SAHU Versus BIJOY SAHU	MR. I A TALUKDAR MR. B HUSSAIN	MR P DEKA MR. B BORAH MR. N GOSWAMI
26	Tr.P.(C)/22/2020	PINKI BISWAS Versus RAJIB GOPE	MR. S A HUSSAIN MR D J HALOI	
27	CRP(I/O)/89/2020	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus ANIMA BORO	MR. S C KEYAL MR R K MOUR	MR. N ALAM MR. SHEELADITYA
28	CRP(I/O)/117/2020	HEERA SANCHETI Versus KRISHNA SHARMA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. B K JAIN MS. M DASGUPTA
29	I.A.(Civil)/558/2020 IN RSA/140/2007 (D/O) in RSA/140/2007	ON THE DEATH OF HAREN SARMA, HIS LEGAL HEIRS AND ORS. Versus JOGENDRA CH. SARMA AND 8 ORS.	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRAVORTY MR. C GOSWAMI
	WITH I.A.(Civil)/2652/2018	ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH	MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE	MR. C GOSWAMI
	WITH I.A.(Civil)/2653/2018	ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH	MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE	MR. C GOSWAMI
	WITH I.A.(Civil)/4186/2019	ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS Versus JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRABARTY MR. C GOSWAMI
30	I.A.(Civil)/2037/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	WITH LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
	WITH I.A.(Civil)/2036/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	WITH I.A.(Civil)/2038/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	

31	WITH LA.App./19/2010	NORTH EAST FRONTIER RAILWAY, Versus JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
32	WITH LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, Versus SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK
33	WITH LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH
	WITH MC/1186/2013 in LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus DHARMESWAR DAS	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	
34	WITH LA.App./56/2014	NORTH EAST FRONTIER RAILWAY Versus SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH
35	I.A.(Civil)/2216/2020 in RSA/103/2015	SMTI. KALPANA RANI SHARMA AND ANR. Versus SMTI. CHAMPU ROY AND ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. M SAHEWALLA
	WITH RSA/103/2015 CAVT. NO. 1321/2014	KALPANA RANI SHARMA and ANR Versus CHAMPU ROY and 2ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.G N SAHEWALLA(R-1&2) MR.S DAS MD ASLAM MR. B SARMA(R-1&2) MR.P M TALUKDAR(R-3) MR.S DAS(R-3) MR. P DEKA MR.A CHETIA(R-1&2) MS. S. TODI FOR CAVEATOR MD.ASLAM(R-1&2)
36	Tr.P.(C)./21/2021	ANIMA DEBNATH Versus MITHUN DEBNATH	MS. T SOM MR H DAS	
37	I.A.(Civil)/496/2021 B/O in CRP(I/O)/98/2020 WITH CRP(I/O)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU	MD A SAHAD
		PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU MR. N KALITA	MR. A SAHAD MR. J B SAIKIA
38	I.A.(Civil)/820/2021 IN MACApp./179/2018(D/O), FIXED in MACApp./179/2018	SABITA KARMAKAR Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	
39	I.A.(Civil)/969/2021 in MACApp./650/2018	GANESHIA SATNAMI Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR B CHANDA	MR. A TALUKDAR MR. K K BHATTA

	WITH MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR B CHANDA (R1)
	WITH I.A.(Civil)/2566/2018 in MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	
40	I.A.(Civil)/1327/2021 in MACApp./36/2020	SMTI. PADAM MAYA SUBBA Versus NEW INDIA ASSURANCE CO LTD.	MR. A R AGARWALA	MR. R GOSWAMI
	WITH MACApp./36/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PADAM MAYA SUBBA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
	WITH CO/27/2021 in MACApp./36/2020	BISHNU KUMAR SUBBA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
41	I.A.(Civil)/1364/2021 in MACApp./612/2019	TAYEB ALI AND AND 3 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	DR. B AHMED	MR. A J SAIKIA
	WITH MACApp./612/2019	ORIENTAL INSURANCE CO. LTD. Versus TAYED ALI AND 5 ORS	MR. A J SAIKIA MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
42	I.A.(Civil)/1408/2021 IN MACApp./491/2017(D/O), WITH LCR in MACApp./491/2017	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DHARITRI SARMA and 5 ORS.	MR. R GOSWAMI	
43	I.A.(Civil)/1458/2021 in MACApp./661/2017	SWMKWR BASUMATARY AND 3 ORS. Versus NATIONAL INSURANCE COMPANY	MR. M J BARUAH	MR. S S SHARMA MS L SHARMA
	WITH MACApp./661/2017	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SWMKWR BASUMATARY and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R1, R2)
HEARING				
44	MACApp./250/2015 WITH LCR, B/O	SMTI SUNITI SINGHA and 2 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A ROSHID MR.A MOBARAQUE MR.H DAS	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)
45	CRP/9/2020 WITH LCR, B/O	GAKUL BHARALI Versus ON THE DEATH OF RATHIN CHOUDHURY HIS LEGAL HEIRS	MR. J KALITA MR D KALITA MR M RAHMAN	MR. B DEKA MS P BARUAH S AZIZ

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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